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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1158/99.

DT. Of Decision : 06-09-99.

B.Sreeramulu

.. Applicant.

Vs

1. The Chief Postmaster General,
A.P Circle, Hyderabad.
2. The Postmaster General,
Kurnool Region, Kurnool.
3. The Director of Postal Services,
Kurnool Region, Kurnool.
4. The Superintendent of RMS,
T.P.Division, Tirupathi.
5. The Head Record Officer,
RMS, T.P.Division,
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.M.C.Jacob, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI JUSTICE D. H. NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

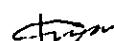
Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.M.C.Jacob, learned counsel for the respondents.

2. This OA is filed impugning the show cause notice No.ST-III/ EDMM/99 dated 28-07-99 (Annexure-I) issued by R-3.
3. The facts, contention and prayer in this OA are same as the facts, contention and prayer in OA.1155/99, OA.1156/99 and OA.1157/99, which were disposed of to-day.

4. This OA is also disposed of with the same order at the admission stage itself. No costs.

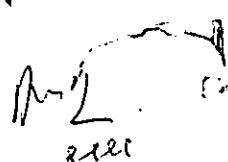


(R. RANGARAJAN)
MEMBER(ADMN.)



(D. H. NASIR)
VICE CHAIRMAN

Dated : The 06th September, 1999.
(Dictated in the Open Court)



SPR

✓ 219
1ST AND II RD COURT

COPY TO :-

1. HODHC
2. HRRN M (A)
3. HSSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RAGARAJAN :
MEMBER (ADMN.)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (JUDL)

* * *

DATE OF ORDER: 6/9/99

MA/RA/C2.NC.

IN
CA. NO. 1158/99

ADMITTED AND INTRIM DIRECTIONS
ISSUED

ALLOWED

CP CL OS TD

: RA CL OS TD

CA CL OS ED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

2 copies

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
मेसेज / DESPATCH

20 SEP 1999

हैदराबाद स्पायरीट
HYDERABAD BENCH